

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3044
ANSWERED ON:27.07.2009
EMPLOYMENT TO UNDERAGE SCHOOL DROPOUTS
Sharma Dr. Arvind Kumar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government proposes to include underage/under-eighteen school dropouts in the recently proposed legislation to amend the Labour Laws for their rehabilitation/employment; and

(b) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) & (b): The Right of Children to Free and Compulsory Education Bill, 2009 provides that every child in the age group of six to fourteen years shall have the right to free and compulsory education in neighbourhood schools till completion of elementary education.